

NEW DELHI

Original Application No. 04/2022

IN THE MATTER OF

Sanjay Kumar

Applicant

Versus

Union of India and ors.

Respondent

Action taken report of Sachin Gupta,
Commissioner, Municipal Corporation,
Panchkula.

RESPECTFULLY SHOWETH:

1. That the present complaint is listed for hearing on 15.02.2024 before this Ld. Tribunal.
2. That on last date of hearing i.e. 09.01.2024, a report was submitted and the same had been taken on record by this Ld. Tribunal.
3. That, a current compliance report post-09.01.2024 is in accordance with orders dated 19.10.2023 and 09.01.2024 issued by the Hon'ble NGT in OA No. 04 of 2022 (I.A. No. 240/2022) - Sanjay Kumar V/s Union of India & Ors. As per the NGT order, the following fresh reports are provided below:

- i. The average quantity of legacy waste processed daily (based on last month's data) at Jhuriwala is 1018.73 MT per day, however current processing of legacy waste is taking place, approximately at the rate of

2100 MT per day. The total quantity processed from 03.12.2023 until today, 11.02.2024, is 59961.02 MT out of the total legacy quantity of 90837.00 MT.

Based on our current processing per day, we are confident that the total quantity will be achieved by the completion date as per the work order on 25.02.2024.

ii. The average quantity of legacy waste processed daily (based on last month's data) at Sector-23 is 2168.49 MT per day, however current processing of legacy waste is taking place at approximately at the rate of 3200 MT per day. The total quantity processed from 03.12.2023 until today, 11.02.2024, is 168519.00 MT out of the total legacy quantity of 304645.00 MT. Based on our current processing per day, we are confident that the total quantity will be achieved by the completion date as per the work order on 21.03.2024

iii. Currently, we are processing daily waste, 200 MT at Patvi Ambala through the creation of windrows and trommel machines. Additionally, we have initiated a tendering process for MRF facilities (including the design of 792 compost pits at village Alipur, and the work is expected to be completed within 30-60 days after tender allotment.

iv. The breakdown of fractions and their final disposal of legacy waste from the Jhuriwala and Sector-23 sites is as follows: Inert fractions are obtained at 10 to 12%, Compost at 70 to 75%, RDF at 13 to 15%, C&D waste at 0.09 to 0.01%, and Recyclable material at 0.8 to 1%. All fractions generated during the processing of legacy waste are disposed of in compliance with regulations. Compost and inert material are disposed of



through methods such as landfilling or sub-grade placement on National Highways (NHAI). C&D waste disposal is carried out through agreements established between the contractor and the stone crusher. Further, RDF is sent to a Co-processing plant, and recyclable material is transported to authorized recyclers approved by the Government. (all supporting documents are attached).

4. That the aforesaid status report may kindly be allowed to be placed on record of this Hon'ble National Green Tribunal in compliance of order dated 09 January 2024 passed by this Tribunal.

Place: Panchkula

Dated: 13.02.2024


(Sachin Gupta)

Commissioner, Municipal Corporation,

Panchkula